(ख) यदि हां, तो उसका व्योरा क्या है; और

(ग) भविष्य में इस प्रकार की घटनाओं की पुनरावृत्ति को रोकने के लिए क्या प्रयत्न किए गए हैं?

[HIJACKING OF STEAMER

128. SHRI P. S. PATIL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that armed dacoits in the guise of passengers hijacked steamer near Monghyr in the last week of March, 1973;

(b) if so, what are the details thereof; and(c) what efforts have been made to prevent the recurrence of such incidents in future ?]

गृह मंत्रालय में उपमंत्री (श्री एफ० एच० मोहसिन): (क) और (ख) विहार सरकार ढारा भेजी गई सूचना के अनुमार 30 मार्च, 1973 के शाम के लगभग 5 वजे जब 'चितला' स्टीमर मुंगेर घाट पहुंचा और यावी नीचे उतर आए तो नाव के कुछ सेवा मुक्त तथा अस्थायी रूप से छटनी किये गए कर्मचारी जो घातक हथियारों से लैस थे स्टी-मर पर चढे। उन्होंने उनकी रस्सी काट दी और चालक गणों को धमकी देते हुए उसे वीच धारा में ले आए और उसको बेकार कर दिया इस घटना के समय स्टीमर में कोई यावी नहीं था। स्टीमर की अब मरम्मत कर दी गई है और 7 अप्रैल. 1973 में सेवा चालू हो गई है।

(ग) पुलिस ने एक फौजदारी मामला आर-म्भ किया है। 31 व्यक्तियों को गिरफ्तार किया है और क्षेत्र में ज्ञान्ति बनाए रखने के लिए निरोधात्मक कार्यवाही की है।

t[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b) According to the *information* furnished by the Government of Bihar on the 30th March, 1973 at about 5 P. M. when steamer 'Chitla" reached Monghyr that and the passengers had got down, some discharged and laid off employees of the ferry service armed with deadly weapon boarded the steamer. They cut its rope and threatening the crew brought it in the midstream and rendered it unserviceable. No passenger was on board when the incident took place. The steamer has since been rapaired and the service resumed with effect from 7th April, 1973.

(c) Police has instituted a criminal case; arrested 31 persons and taken preventive action for keeping peace in the area.]

{ACTIVITIES OF THE AFRO-ASIAN SOLIDARITY CONFERENCE AND PEACE COUNCIL

301. SHRI LOKANATH MISRA : SHRI SUNDAR MANI PATEL : SHRI K. P. SINGH DEO : SHRI DEVANANDA A MAT : SHRI M. K. MOHTA : SHRI CHANDRAMOULI JAGARLAMUDI : SHRI K. C. PANDA : SHRI DHAYABHAI V. PATEL :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been invited to a report appearing in the Hindustan Times of the 22nd March, 1973, to the effect that the Afro-Asian Solidarity Conference and Peace Council were indulging in illegal activities;

(b) whether Government have studied the implications of the report carefully and also whether they have received a copy of the memorandum submitted by one Mr. 1. S. Dewan in this regard; and

(c) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) Yes, Sir.

(b) and (c) A letter purporting to be from one Shri I. S. Dewan has been received recently. The matter is being examined.

i'[JEnglish translation. {Transferred from the 4th May, 1973.